

the floor of the House: I can assure you that. But let us behave like gentlemen, I do not like this to go on like this.

Yes, please, will you like to move for the suspension of the Question Hour ?

(Interruptions)

11.03 hrs.

[English]

**MOTION RE : SUSPENSION OF
QUESTION HOUR.**

PROF. MADHU DANDAVATE (Rajapur) : Sir, under Rule 388, I beg to move:

"That this House do suspend Rule 32 of the Rules of Procedure and Conduct of Business in Lok Sabha in its application to the discussion on the reported announcement on the Swedish State Radio concerning the acquisition of guns by the Indian Army from Bofors of Sweden."

(Interruptions)

MR. SPEAKER : Will you please sit down ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI H. K. L. BHAGAT) : Sir, the Government is very keen that discussion on this matter should start immediately. Therefore, I have no objection to the suspension of the Question Hour. *(Interruptions)*. Under Rule 193 we can proceed with discussion with a Statement by the Minister.

MR. SPEAKER : No problem.

SHRI H. K. L. BHAGAT : The Statement by the Minister should precede this.

MR. SPEAKER : The question is :

"That this House do suspend Rule 32 of the Rules of Procedure and Conduct of Business in Lok Sabha in its application to the discussion on the reported announcement on the Swedish State Radio concerning the acquisition of guns by the Indian Army from Bofors of Sweden."

The motion was adopted.

(Interruptions)

MR. SPEAKER : I will like the Minister to make a statement and then right on start the discussion. Now, look here. In future also you can give me the thing, but not do like this This is very derogatory to the whole House. I do not like this type of thing.

(Interruptions)

11.05 hrs

**STATEMENT RE : PURCHASE OF
155 MM GUNS FROM THE SWEDISH
FIRM BOFORS**

[English]

THE MINISTER OF DEFENCE (SHRI K. C. PANT) : Sir, I would seek the indulgence of the House in one respect, because I expected this issue to come up after the Question Hour. The statement has not been circulated. It will be circulated later. If the House has no objection, I will read out the statement.

SHRI SAIFUDDIN CHOWDHARY (Katwa) : It should be circulated later.

MR. SPEAKER : That is what he has said.

*The Question Hour having been dispensed with, all starred Questions put down on the Order paper for the day were treated as unstarred and their answers together with the answers to the unstarred questions have been included in this Debate, col. Nos —to—